18.553 hrs.

PUNJAB PANCHAYAT SAMITIS AND ZILA PARISHADS (TEMPO-RARY SUPERSESSION) SECOND AMENDMENT BILL, 1983.

AS PASSED BY RAJYA SABHA

SECRETARY : Sir, I lay on the Table of the House the Punjab Panchayat Samitis and zila Parishads (Temporary Supersession Second Amendment Bill, 1983, as passed by Rajya Sabha.

18,56 hrs.

The Lok Sabha then adjourned till Elevel of the Clock on Monday, December 19, 1983 Agrahayana 28, 1905 (Saka)

Printed at the Jagdish Printers New Delhi